

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 138, 139 of 2012
&
Appeal Nos. 3, 4 & 57 of 2013

Dated : 27th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for Respondent (s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

We have heard Mr. J.J. Bhatt, the learned Senior Counsel for the Appellant in all these Appeals.

Post the matters for further submissions on **24.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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